

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) Central Government does not disburse any loan to States for food procurement.

(b) and (c) Do not arise in view of (a) above.

Reduction in Central assistance to States

†1500. SHRIMATI MISHA BHARTI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government has cut down assistance amount being provided to the States under various Central schemes such as Indira Awas, MGNREGA, Pradhan Mantri Gram Sadak Yojana, etc.;

(b) whether this amount being provided to Bihar and Jharkhand has also been cut down heavily causing the works getting postponed there; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) to (c) Government has not cut down assistance being provided to State Governments including Bihar and Jharkhand for implementation of Central Schemes such as Pradhan Mantri Awas Yojana (erstwhile Indira Awas Yojana), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and Pradhan Mantri Gram Sadak Yojana during 2015-16 and 2016-17.

Status of Jan Dhan Yojana and Swabhiman Scheme

1501. SHRI PREM CHAND GUPTA:

SHRIMATI MISHA BHARTI:

Will the Minister of FINANCE be pleased to state:

(a) whether Jan Dhan Yojana is complementary to Swabhiman Scheme;

(b) whether Swabhiman Scheme should be continued separately or merged with Jan Dhan Yojana; and

(c) what measures are in place to avoid fake/duplication of accounts?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Pradhan Mantri Jan Dhan Yojana (PMJDY) focuses on coverage of households as against the Swabhimaan Scheme which focused on coverage of villages. PMJDY focuses on coverage of rural as well as urban areas for

†Original notice of the question was received in Hindi.